

MR. DEPUTY-SPEAKER : The result* of the Division is : Ayes : 17; Noes : 48.

The motion was negative

This House further resolves that he be sentenced to simple imprisonment till 6 P.M. on the 18th November, 1968, and sent to Tihar Jail, Delhi."

The motion was adopted

17.20 HRS.

MOTION RE : CONTEMPT OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : I beg to move :

"This House resolves that the person calling himself Shri Gopal Tripathi who threw some papers from the Visitors' Gallery on the Floor of the House at 3 P.M. today and whom the Watch and Ward Officer took into custody immediately has committed a grave offence and is guilty of the contempt of this House.

This House further resolves that he be sentenced to simple imprisonment till 6 P.M. on the 18th November, 1968, and sent to Tihar Jail, Delhi."

MR. DEPUTY-SPEAKER : The question is :

"This House resolves that the person calling himself Shri Gopal Tripathi who threw some papers from the Visitors' Gallery on the Floor of the House at 3 P.M. today and whom the Watch and Ward Officer took into custody immediately has committed a grave offence and is guilty of the contempt of this House.

17.21 HRS.

CONSTITUTION (AMENDMENT) BILL

(Amendment of Article 368) by Shri Nath Pai

MR. DEPUTY-SPEAKER : Now we shall take up Mr. Nath Pai's Bill.

Mr. Nath Pai.

SHRI LOBO PRABHU (Udipi) : I have raised a Constitutional objection. I have given notice that it should be referred to the Attorney-General.

MR. DEPUTY-SPEAKER : Let him move first.

SHRI FRANK ANTHONY (Nominated—Anglo-Indians) : Mr. Deputy-Speaker, may we know what is the time allotted for this discussion ?

MR. DEPUTY-SPEAKER : 2½ hours. But you know, as the debate develops, the Chair has some discretion. We shall consider it at the proper time. I know what you want.

SHRI FRANK ANTHONY : The general feeling is we have discussed on at least three occasions; it is a sweeping measure and it is better. . . .

MR. DEPUTY-SPEAKER : After a lengthy debate it was referred to a Joint Committee.

*The following Members also recorded their Noes :—

Ayes : Shri K. P. Singh Deo.

Noes : Shri Himatsingka.